

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES.

Corrigendum No. 1, the 3rd August, 1975.

NOTIFICATION
(No. 1036)

No. 1036 (P.No. 187/75-I (A)) In the Board's Notification No. 264 (P.No. 187/3/75-I (A)) dated 29th July, 1975, issued under section 128 of the Income-tax Act, 1961 (43 of 1961) as the full name of the Board shall be

As from : This Notification shall take effect from 1st August, 1975.

And : This Notification shall take effect from 1st September, 1975.

Sd.
(T.P. Jhunjhunwala)
Secretary, Central Board of Direct Taxes.

To

The Manager,
Government of India Press,
Government of India Press,
Ring Road, Connaught Place, New Delhi.
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(P.No. 187/75-I (A))

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T.P. Jhunjhunwala
(T.P. Jhunjhunwala)
Secretary, Central Board of Direct Taxes.